

ITEM NO.42

COURT NO.11

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITIONS FOR SPECIAL LEAVE TO APPEAL (C) NOS. 29578-29579/2025

[Arising out of impugned final judgment and order dated 16-02-2018 in WC No. 43195/2015 21-03-2022 in CMRA No. 319/2021 passed by the High Court of Judicature at Allahabad]

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. PETITIONER(S)

VERSUS

M/S BRIGHT INFRACON PVT. LTD & ORS.

RESPONDENT(S)

IA No. 20935/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24267/2023 - EXEMPTION FROM FILING O.T.

IA No. 34278/2026 - EXEMPTION FROM FILING O.T.

IA No. 20936/2023 - EXEMPTION FROM FILING O.T.

IA No. 278586/2025 - EXEMPTION FROM FILING O.T.

IA No. 267829/2025 - EXEMPTION FROM FILING O.T.

IA No. 251784/2025 - EXEMPTION FROM FILING O.T.

IA No. 238971/2025 - EXEMPTION FROM FILING O.T.

IA No. 24261/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 267828/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 251782/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(C) NO. 29580-29581/2025 (XI)

IA No. 16375/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 24250/2023 - EXEMPTION FROM FILING O.T.

IA No. 16376/2023 - EXEMPTION FROM FILING O.T.

IA No. 24248/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 28-04-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) :Mr. Anil Kaushik, A.S.G.
Mrs. Shashi Sharma, Adv.
Ms. Anju Kaushik, Adv.
Mr. Rajat Rana, Adv.
Mr. Nischal Tripathi, Adv.
Ms. Arunima Dwivedi, AOR

For Respondent(s) :Mr. J.S. Attri, Sr. Adv.
Mr. Vijendra Kumar Kaushik, Adv.
Ms. Manju Jetley, AOR

Mr. Shyam Divan, Sr. Adv.
Mr. Aditya Deshmukh, Adv.
Ms. Deepti Singh, Adv.
Mr. Ashutosh Parasher, Adv.
Mr. Chander Shekhar Ashri, AOR

UPON hearing the counsel, the Court made the following
O R D E R

1. Heard learned Senior Counsel for the parties.
2. Leave granted.
3. Hearing be expedited.

(POOJA SHARMA)
AR-CUM-PS

(ANU BHALLA)
COURT MASTER (NSH)